

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1675
ANSWERED ON-16/03/2022

LEGALISING THE USE OF MOBILE DURING DRIVING

1675. SHRI K.C. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is planning to legalise talking on phone while driving in the country;
- (b) if so, the details thereof; and
- (c) the time it will take for its implementation as phone is a major communication channel?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Section 184 of the Motor Vehicles Act, 1988 penalises the use of hand-held communication devices while driving Motor Vehicles.
